

Port Blair, Chennai, Mumbai and Ahmedabad during August-September, 2002.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON EXTERNAL AFFAIRS**

DR. L.M. SINGHVI (Rajasthan): Sir, I lay on the Table a copy (in English and Hindi) of the Twelfth Report of the Department-related Parliamentary Standing Committee on External Affairs (Thirteenth Lok Sabha) on Action Taken by the Government on the recommendations contained in the eleventh Report (Thirteenth Lok Sabha) of the Committee on Demands for Grants of the Ministry of External Affairs for the year 2003-2004.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON AGRICULTURE**

प्रो. रामबख्श सिंह वर्मा (उत्तर प्रदेश): सभापति जी, मैं कृषि मंत्रालय (कृषि और सहकारिता विभाग) से संबंधित "देश में सूखे की स्थिति" पर विभाग —संबंधित कृषि संबंधी संसदीय स्थायी समिति (तेरहवीं लोक सभा) के पैतालीसवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON AGRICULTURE**

प्रो. रामबख्श सिंह वर्मा (उत्तर प्रदेश): सभापति जी, मैं विभाग संबंधित कृषि संबंधी संसदीय स्थायी समिति (तेरहवीं लोक सभा) के निम्नलिखित विवरणों की एक —एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ :

(i) Statement showing further Action Taken by the Government on the recommendations contained in the Thirty-seventh Action Taken Report of the Department-related Parliamentary Standing Committee on Agriculture (2002) on the recommendations contained in the Thirty-second Report (Thirteenth Lok Sabha) on

Demands for Grants (2002-2003) of the Ministry of Agriculture (Department of Animal Husbandry and Dairying).

- (ii) Statement showing further Action Taken by the Government on the recommendations contained in the Thirty-eighth Action Taken Report of the Department-related Parliamentary Standing Committee on Agriculture (2002) on the recommendations contained in the Thirty-third Report (Thirteenth Lok Sabha) on Demands for Grants (2002-2003) of the Ministry of Food Processing Industries.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on Tuesday, the 16th December, 2003, allotted time for Government Legislative and other Business as follows:—

| Business | Time Allotted |
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| (a) Discussion on the Statutory Resolution seeking disapproval of the Prevention of Terrorism (Amendment) Ordinance, 2003 (No. 4 of 2003), promulgated by the President on the 27th October, 2003. Consideration and passing of the Prevention of Terrorism (Amendment) Bill, 2003, after it has been passed by Lok Sabha. | One Hour and Thirty Minutes (To be discussed together) |
| (a) Discussion on the Statutory Resolution seeking disapproval of the National Tax Tribunal Ordinance, 2003 (No. 3 of 2003), promulgated by the President on the 16th October, 2003. Consideration and passing of the National Tax Tribunal Bill, 2003, after it has been passed by Lok Sabha Consideration and passing of the following Bills after they have been passed by Lok Sabha:— The Constitution (97th Amendment) Bill, 2003 | One Hour and Thirty Minutes (To be discussed together) 2 Hours |